

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 78 OF 2016

Dated : 18th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s. R. M. Mittal Steel Pvt. Ltd.

.... Appellant(s)

Versus

**The Managing Director, Jaipur Vidyut Vitran Nigam
Ltd. & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S.Vallinayagam

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2 & 3

Mr. R.K. Mehta
Ms. Himanshi Andley for R-4

ORDER

As agreed by learned counsel for the parties, list the matter
for hearing on **26.09.2019**.

**(Ravindra Kumar Verma)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**